

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.137

C.P.(CAA)/53(AHM)2022 in
C.A.(CAA)/37(AHM)2022

Proceedings under Section 230-232

IN THE MATTER OF:

Daman Hospitality Pvt Ltd

.....Applicant

Order delivered on ...11/10/2022

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)
Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant	:Mr. Navin Pahwa, Sr. Counsel
For the Income Tax Department	:Ms. Pankti Shah, Advocate for Ms. Maithili Mehta, Advocate
For the RD	:Mr. B. Rama Ambedkar, Assistant Director

ORDER

Matter stands adjourned for further consideration on 17.10.2022.

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-SD-

DR. MADAN B GOSAVI
MEMBER (JUDICIAL)